

[*Translation*]**Acquisition of Land by DDA and
Delhi Administration**

155. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) the area of land acquired from the farmers by the Delhi Development Authority/Delhi Administration during the last three years and the amount of compensation paid therefor;

(b) whether some big builders have taken illegal possession of the acquired land

and have constructed multi-storied buildings thereon;

(c) the area of acquired land which has been illegally taken possession; and

(d) the number of officer and the builders against whom action has been taken in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) The details of the Area of land acquired and compensation assessed during the last three years are as under

Year	Area	
	Plan Bigha-Biswas	Non-Plan Bigha-Biswas
1988-89	104-02	1676-15
Plan	Rs. 104.97.098.25	Rs. 127,24,683.15
1989-90	812.04	1317-16
Plan	Rs. 149.82.294.91	Rs. 145.30.994-22
1990-91	984-05	725-15
Plan	Rs. 521,46,536.01	Rs. 128,04,108.94

(b) to (d). Information is being collected and will be laid on the Table of the House.

ernment for revival of sick small scale industries during the year 1990-91; and

[*English*]**Assistance for Revival of Sick Small
Scale Industries in Madhya Pradesh**

156. SHRI PHOOL CHAND VERMA:
Will the PRIME MINISTER be pleased to
state;

(a) the total assistance granted by the Union Government to Madhya Pradesh Gov-

(b) the amount proposed for the year 1991-92?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P.J.
KURIEN): (a) As per data compiled by the Reserve Bank of India, the number of potentially viable sick small scale units in Madhya Pradesh was 257 with an outstanding bank credit of Rs. 24.89 crores and the number of sick SSI units out under nursing programme